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**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL**

SOUTHERN ZONE, CHENNAI

IN

Original Application No. 135 of 2023

Hariharan
S/o.Indrakumar
No.40/18, nagappan Street,
Pudupet, Chennai-600002.

...Applicant

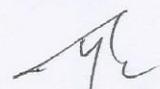
Vs.

Additional Chief Secretary/Commissioner,
Greater Chennai Corporation,
Ripon Buildings, Chennai-600003.

...Respondents

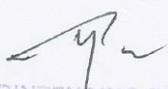
**STATUS REPORT FILED BY THE
GREATER CHENNAI CORPORATION 40TH RESPONDENT**

I,C.A.Balamurali, S/o.C.P.Athmaram, Hindu, aged 55
years, the Superintending Engineer, Solid Waste
Management Department, Greater Chennai
Corporation, having office at Ripon Building sincerely
state as follows:


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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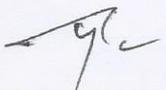
1. I am filing this status report on behalf of the respondent Greater Chennai Corporation. I am well acquainted with the facts of the above case as per available records.
2. I am working as the Superintending Engineer in the Greater Chennai Corporation and filing this report on behalf of the Commissioner, Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case.
3. I submit that the Greater Chennai Corporation in order to maintain cleanliness of the Environment during Immersion of vinayagar idols that carried out on 24th & 25th of September 2023 in four different locations of Greater Chennai Corporation and the details of the work carried out are listed below:
4. I submitted the four places where more than 1300 idols immersion carried out are Thiruvottiyur, Kasimedu , Palavakkam, and Pattinambakkam


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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beaches. Further it is submitted that heavy accumulation of waste during the procession and immersion of vinayagar idols waste found in Pattinabakkam seashore immersion point of Greater Chennai Corporation where more than 100 MT of waste were collected when compared to the other three locations including Thiruvottiyur, Kasimedu and Palavakkam beaches where merely less than 10 MT of waste were collected and in total 150 MT waste collected and disposed at the nearby dumping grounds.

5. I submitted the Greater Chennai Corporation deployed JCB, HVM/LMV tippers, and BOVs in the above said four locations during idol immersion. The cleanliness and accessibility for idols during immersion were ensured by Greater Chennai Corporation by deploying required manpower and machineries. Also the materials returned back to shore after immersion


SUPERINTENDING ENGINEER
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were cleared by Greater Chennai Corporation and ensured the cleanliness.

6. I submit that moreover while cleaning the above said four locations of idol immersion Greater Chennai Corporation deployed machineries of 80 numbers and 315 sanitary workers and collected 150 MT of waste that includes garland, straw, banana leaves. Glass bottles, food items and wooden items, were transported to the nearby Dumping Yards without affecting environment as per guidelines of SWM Rules

It is therefore respectfully prayed that this Hon'ble Court to be pleased to pass such other further order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

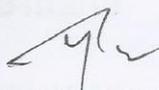


COUNSEL FOR 40TH RESPONDENT

Solemnly affirm that Chennai {}

On this the th day of Nov- 2023 {}

and signed his name in my presence {} Advocate::Chennai



SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN
OA.No.135 of 2023**

**STATUS REPORT BY GREATER
CHENNAI CORPORATION IN
O.A. No. 135 OF 2023**

Th.N.R.Ramesh Kanna,
Standing Counsel